

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1390/18/24]

**Reports and Accounts (2023-24) of the AI Assets Holding Limited, New Delhi and AERA, New Delhi and related papers**

**नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(A) (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Fifth Annual Report and Accounts of the AI Assets Holding Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1395/18/24]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 and sub-section (3) of Section 36 of the Airports Economic Regulatory Authority Act, 2008:-

(a) Annual Report and Accounts of the Airports Economic Regulatory Authority of India (AERA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1718/18/24]

**Report (2022) of the Comptroller and Auditor General of India**

**कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे):** महोदय, मैं श्री पंकज चौधरी की ओर से नियंत्रक और महालेखापरीक्षक (कर्तव्य, शक्तियां तथा सेवा की शर्तें) अधिनियम, 1971 की धारा 19क के खंड (2) के अधीन मार्च, 2022 को समाप्त अवधि के लिए – संघ सरकार (वाणिज्यिक) 2024 का संख्यांक 12 (अनुपालन लेखापरीक्षा टिप्पणियां) के